

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/1041/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Nalbari.

Dated Guwahati, the 13th February, 2018.

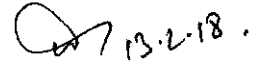
Sub:- **Casual Leave.**

Ref:- Your letter No.MACT/N/216, dtd. 02.02.2018.

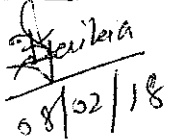
Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 01.02.2018 has been granted/~~rejected~~.

Yours faithfully,

 13.2.18.

JOINT REGISTRAR (VIGILANCE)


08/02/18